

on Additional Sources of Energy; new schemes relating to Science and Technology Promotion; Technology Utilization; and work of Science Advisory Committee to the Cabinet etc. This necessitated transfer, readjustment and reorientation of existing posts. It is now proposed to proceed rapidly with recruitment action with regard to posts for the existing and approved Plan Programmes of the Department of Science and Technology.

#### Atrocities on Girls and Rape Cases

558. SHRI CHIRANJI LAL SHARMA: Will the Minister of HOME AFFAIRS be pleased to refer to the reply given to Unstarred Questions No. 3016 on the 11th March, 1981 regarding atrocities on girls and rape cases and state;

(a) whether the information regarding the atrocities on girls and rape cases has been collected; and

(b) if so, whether a copy of the same will be laid on the Table of the House?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) The assurance given in reply to Unstarred Question No. 3016 on 11th March, 1981 is still pending for want of information from the Government of Andhra Pradesh and Union Territory of Delhi. This information is being collected and on receipt of the same, a statement will be laid on the Table of the House.

#### Report of the Commission for SC and ST

559. SHRI A. NEELALOHITHADASAN NADAR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Commission for Scheduled Castes and Scheduled Tribes headed by Shri Bhola Paswan Shastri, has submitted its Report;

(b) Communities of Kerala included in the list of Scheduled Castes as per Report and the details thereof, and

(c) when Government of India propose to implement the Report?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (c) The Commission for Scheduled Castes and Scheduled Tribes set up under the Chairmanship of Shri Bhola Paswan Shastri, has submitted two Annual Reports for the years 1978-79 and 1979-80. The first Report has already been laid on the Table of both the Houses of Parliament. This Report does not contain any Recommendation about the inclusion of certain communities of Kerala in the list of Scheduled Castes.

The Second Report was submitted to the Government on the 25th May, 1981. The copies of the Second Report, both in English and Hindi, will be laid on the Table of each House of Parliament as soon as the printed copies of both the versions are available.

#### Statehood to Delhi

560. SHRI NIREN GHOSH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Statehood is proposed to be given to Union Territory of Delhi;

(b) if not, the reasons therefor; and

(c) how many representations Government have received on this score and from whom?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) and (b) There is no proposal to give Statehood to Union Territory of Delhi.

(c) Even though this question has been raised in Parliament, no representation has been received by the Government in the recent past.